INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA CONSTITUTION OF KOLKATA BENCHES FROM 16/06/2025 TO 19/06/2025

[20/06/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

		1
"Patna (SMC)" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"A" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "Patna-SMC" Bench)	Court Room No.1
"D" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Patna -Division" Bench)	Court Room No.1
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"Patna (Division)" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.2
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 2.30 P.M.)	Court Room No.3
"C" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.3

Note: 1. "SMC" Bench of ITAT, Kolkata will not function during this week.

2. Guwahati Bench will not function during this week.

3. Cuttack Bench will not function during this week.

[Manish Bhoi]

Assistant Registrar